

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 17th August, 2022

NOTIFICATION

No.F.11(2)(a)-HC/2022/20466: The Hon'ble High Court has been pleased to promote **Smti. Deepa Bhattacharya (UR)**, a Grade-III member of Tripura Judicial Service, now posted as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Agartala, West Tripura District to **Grade-II of the Service** in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/2022/20467: The Hon'ble High Court has been pleased to promote **Smti. Chhandita Debnath (UR)**, a Grade-III member of Tripura Judicial Service, now posted as Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Bishalgarh, Sepahijala District to **Grade-II of the Service** in the admissible Grade Pay with other allowances as admissible from time to time.

Their posting orders will be issued separately. The promotees may join in their promotional grade, but they will continue to hold their present post till their posting orders in the promotional grade are issued.

By Order
Sd/-
(D. M. JAMATIA)
REGISTRAR GENERAL

No.F.11(2)(a)-HC/2022/**20468-519**

Dated, Agartala the 17th August, 2022

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Director, Tripura Judicial Academy, Agartala;

06. The LR & Secretary, Law Department, Government of Tripura, Agartala ;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar;
10. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
11. The Member Secretary, Tripura State Legal Services Authority, Agartala;
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. **The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.)**, Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Gomati District, Udaipur/ Sepahijala District, Sonamura/ North District, Dharmanagar/ Unakoti District, Kailashahar / Dhalai District, Ambassa;
18. **Smti. Deepa Bhattacharya**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.5, Agartala, West Tripura District;
19. **Smti. Chhandita Debnath**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Bishalgarh, Sepahijala District;
20. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
21. The Treasury Officer, Sonamura, Sepahijala Revenue District;
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer in the official website of the High Court of Tripura;
24. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
25. Personal file of the Officers concerned;
26. ORDER FILE.

REGISTRAR GENERAL